

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 119 OF 2017 IN
APPEAL NO. 32 OF 2015**

&

**IA NO. 128 OF 2017 IN
APPEAL NO. 47 OF 2015**

Dated: 13th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Talwandi Sabo Power Ltd. ...Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Kapil Sibbal, Sr.Adv.
Mr. Ramji Srinivasan, Sr.Adv.
Mr. Sujit Ghosh
Mr. Yashaswi Kant

Counsel for the Respondent(s) : Ms. Shikha Ohri
Mr. Nimesh Jha for R.1

Mr. M. G. Ramachandran
Mr. Shubham Arya for R.2

**IA NO. 128 OF 2017 IN
APPEAL NO. 47 OF 2015**

In the matter of :

Nabha Power Ltd. & Anr. ...Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. C.S. Vaidyanathan, Sr.Adv.
Mr. Hemant Sahai
Mr. Anket Prasoon
Mr. Abhishek Kumar

Counsel for the Respondent(s) : Ms. Shikha Ohri
Mr. Nimesh Jha for R.1

Mr. M. G. Ramachandran
Mr. Shubham Arya for R.2

ORDER

IA NO. 119 OF 2017
(Appl. for early hearing & directions)

We have heard learned counsel for the parties. List this application for hearing on **23.02.2017 at 2.30 p.m.** along with I.A. No. 128 of 2017 in Appeal No. 47 of 2015.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

pr/mk